

File No. 10/03/2016-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th August 2016

ORDER


In pursuance of proviso to section 419(3) of the Companies Act, 2013, the Hon'ble President of the National Company Law Tribunal is pleased to constitute the National Company Law Tribunal, Ahmedabad Bench, as under w.e.f 01st August 2016 (ex-post facto) for the purpose of exercising and discharging the Tribunal's powers and functions:-

NCLT, AHMEDABAD BENCH:

1. Sh. Biiki Ravendra Babu, Member (Judicial)

It is issued in partial modification of Order of even number dated 5th July, 2016.

By Order of the National Company Law Tribunal


(Pankaj Garg)
Secretary, NCLT
Telephone: 24361688

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Registrar, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/
Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/C
hennai/Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, MCA, New Delhi.
7. NCLT, web site/ Notice Board
8. The Institute of Chartered Accountants of India, ITO, New Delhi.

9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D 'B' Block, Delhi High Court, New Delhi.
13. Bar councils New Delhi/Kolkata.